

(2019) 07 DRAT CK 0014

Debts Recovery Appellate Tribunal, Allahabad

Case No: Appeal Sr. No. 192, 194 Of 2018

State Bank Of India
And Anr.

APPELLANT

Vs

M/s ANK Restobars
Pvt. Ltd., And Ors.

RESPONDENT

Date of Decision: July 16, 2019

Acts Referred:

- Security Interest (Enforcement) Rules, 2002 - Rule 8(1), 8(6), 9(1)
- Securitisation And Reconstruction Of Financial Assets And Enforcement Of Security Interest Act, 2002 - Section 13(2), 13(3-A), 13(4), 14, 18

Hon'ble Judges: R.S. Kulhari, J

Bench: Single Bench

Advocate: P.K. Gupta, V.D. Chauhan, Dharam Deo, Raman Mishra

Final Decision: Dismissed

Judgement